

(d) whether this has caused any adverse impact on small units; and

(e) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) 0.6 MMSCMD of natural gas has been allocated to industries in Agra and Ferozabad and 1.4 MMSCMD to the Mathura Refinery.

(b) GAIL has received 1258 applications for gas.

(c) Gas will be supplied on a first come first served basis subject to technical feasibility of laying the pipeline and conclusion of the gas supply contract with GAIL.

(d) No, Sir.

(e) Does not arise.

#### Disturbance in Northern Grid

3952. SHRI V. PRADEEP DEV : Will the PRIME MINISTER be pleased to state :

(a) whether the Committee set up by the Government under the Chairmanship of Member (Grid & Operation), CEA, to analyse causes leading to frequent disturbances in the Northern Grid, has submitted its report;

(b) if so, the remedial measures suggested by the committee in this regard; and

(c) if not, the time by which the Committee is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGAPALACHARI) : (a) Yes, Sir.

(b) and (c) The remedial measures suggested by the Committee are :

(i) Improving of voltage profile particularly at Dadri/Panipat/Muradnagar sub-stations by load management, installation of additional shunt capacitors in the Northern Region on a priority basis and reduction of under-voltage relay setting of shunt capacitors banks.

(ii) Preventive maintenance at 400/220 KV switch yards of NTPC including regular hotline washing of insulator discs at these switchyards.

(iii) Timely and properly scheduled maintenance of all the equipments to minimize the incidents of equipment failure.

(iv) Arrangements for monitoring of maintenance activities by an external agency, such as CEA, in various Regions.

(v) Measures have been suggested for enhancement of reliability of Rihand-Dadra HVDC system

by modifying the auxiliary power supply arrangements.

(vi) Utilisation of full transformation capacity at Dadri by inter connection of two 220 KV buses at Dadri NCTPS and gas turbine stations.

(vii) Modification and upgradation of protection scheme provided on 400 KV Dadri-Panipat Line at Panipat.

(viii) In order to provide redundancy particularly to 400 KV Dadri-Panipat line and transmission corridor from Anpara/Obra/Singrauli/Rihand complexes to the Western parts of the grid few 400 and 220 KV transmission lines have been identified for expeditious commissioning.

(ix) Revival of full capacity of SVC Stations at Kanpur.

(x) Free governor operation of the thermal units of 200 MW and above and hydro units of 100 MW and above.

(xi) Modification in the islanding scheme of DESU system.

(xii) Reliable black start facilities for Singrauli/Rihand STPPS by providing AC by-pass between 400 KV north and west buses at Vindhyachal HVDC back-to-back stations.

(xiii) The start-up procedures for speedy restoration of Northern Grid have been formalised for gas stations of NTPC. Gas stations at Dadri. BTPS and GT stations of DESU, as well as by augmentation of data telemetry system of NRLDC.

(xiv) Periodic operation system studies to be carried out by NRLDC for the dynamic stability of the system including contingency evaluation.

[Translation]

#### Metalled Roads

3953. DR. BALIRAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether there is lack of metalled roads in rural areas of Uttar Pradesh particularly in Lalgarh Constituency of Azamgarh;

(b) if so, the reasons therefor; and

(c) the details of the total amount provided to the Public Works Department for repairs of roads in rural areas ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (c)